

DETAILED PUBLIC STATEMENT IN TERMS OF REGULATIONS 3(1) AND 4 READ WITH 1(4), 1(4)(C) AND 1(5) AND OTHER APPLICABLE REGULATIONS OF THE SEBI (SAS) REGULATIONS TO THE PUBLIC SHAREHOLDERS OF

JAGJANANI

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Open offer for the acquisition of up to 40,36,000 (Forty Lacs Six Thousand) fully paid-up equity shares of the face value of ₹100 - each ("Equity Shares") representing 26.00% (Twenty Six Percent) of the Voting Capital (as defined below) of the Company ("Target Company")...

Terms of reference issued under Section 11B of the SEBI Act, 1992, as amended ("SEBI Act") or under any other Regulations, made under the SEBI Act. As on the date of this Offer, the Acquirer is not a part of any group.

Table with 4 columns: Sr. No., Particulars, Number of Equity Shares, Aggregate amount (₹). Includes authorized equity share capital and issued, subscribed and fully paid-up share capital.

Table with 4 columns: Details, Acquirer 1, Acquirer 2, PAC. Shows shareholding as on Date of Public Announcement and Equity Shares Acquired between PD date and this DPS date.

ACQUIRERS, TARGET COMPANY AND SELLERS/SELLING SHAREHOLDERS. INFORMATION ABOUT MR. MANOJBHAI J. PATEL (ACQUIRER I). Mr. Manojbhai J. Patel is 63 years old, an Indian resident bearing Permanent Account Number ADPSR1234567890...

Table with 6 columns: Particulars, Period Ended December 31, 2022, For the year ended March 31, 2023, For the year ended March 31, 2022, For the year ended March 31, 2021, For the year ended March 31, 2020. Includes Total Revenue, Profit/Loss after tax, Earnings per Share (EPS), and Net Worth/Shareholders Funds.

Table with 5 columns: Name of the Stock Exchange, Period, Total number of equity shares, Total Number of Listed Equity Shares, Trading Turnover (₹), Status. Shows trading data for BSE Ltd.

INFORMATION ABOUT MR. MANOJBHAI J. PATEL (ACQUIRER II). Mr. Manojbhai J. Patel is 63 years old, an Indian resident bearing Permanent Account Number ADPSR1234567890...

Table with 6 columns: Particulars, Period Ended December 31, 2022, For the year ended March 31, 2023, For the year ended March 31, 2022, For the year ended March 31, 2021, For the year ended March 31, 2020. Includes Total Revenue, Profit/Loss after tax, Earnings per Share (EPS), and Net Worth/Shareholders Funds.

Table with 5 columns: Sr. No., Particular, 2015-14, 2014-15, 2013-14 (SPR). Includes Highest Negotiated Price per Share, Volume-weighted average price paid or payable, and Highest price paid or payable for any acquisition.

INFORMATION ABOUT MR. MANOJBHAI J. PATEL (ACQUIRER III). Mr. Manojbhai J. Patel is 63 years old, an Indian resident bearing Permanent Account Number ADPSR1234567890...

Table with 6 columns: Particulars, Period Ended December 31, 2022, For the year ended March 31, 2023, For the year ended March 31, 2022, For the year ended March 31, 2021, For the year ended March 31, 2020. Includes Total Revenue, Profit/Loss after tax, Earnings per Share (EPS), and Net Worth/Shareholders Funds.

Table with 5 columns: Particulars, 2015-14, 2014-15, 2013-14. Includes Price (Highest of the Price as per Regulation 19(1) and 19(2) of SEBI (SAS) Regulations, 2011, and Issuing interest.

Table with 6 columns: Sr. No., Name of the Selling Shareholder, Address, Nature of the Share, Part of Promoter Group, Details of Shares/Voting Rights held by the Selling Shareholder. Lists 8 selling shareholders.

BACKGROUND TO THE OFFER. The Offer is a mandatory offer to be made by the Acquirers in compliance with Regulation 21(1) of the SEBI (SAS) Regulations, 2011...

FINANCIAL ARRANGEMENTS. Assuming full acceptance of the Offer, the total funds required for implementation of the Offer for the acquisition of up to 40,36,000 (Forty Lacs Six Thousand) Equity Shares of the Offer Price of ₹ 5.50/- (Rupees Five and Fifty Paise Only) and Full Pledge Only (FPO)...

\*The Singh and Mathvi Vyas are immediate relatives of the promoters, but have been disclosed as shareholder under the Public Statement in the publicly available shareholding pattern of the Target Company.

SHAREHOLDING AND ACQUISITION DETAILS. The present and proposed shareholding of the Acquirers and PAC in the Target Company and the details of their acquisition are as follows:

STATUTORY AND OTHER APPROVALS. To the best of the knowledge of the Acquirers and PAC, there are no statutory or other approvals required to complete the underlying transaction and the Offer as on the date of this DPS. It is, however, any statutory or other approval becomes applicable prior to completion of such acquisitions, the Offer Offer would also be subject to such other statutory or other approval(s) being obtained, (referred as "Statutory Approvals").